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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 61/241-242/NCLT/AHM/2017

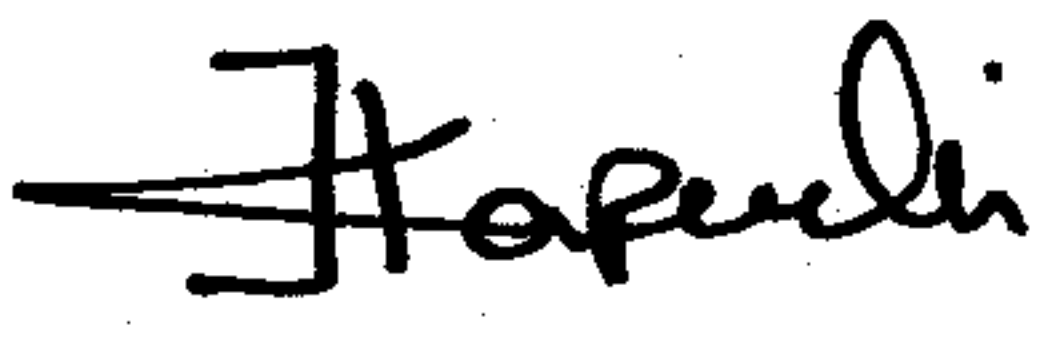
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017**

Name of the Company: Hiteshkumar Mansukhlal Dhudhat & Anr.
V/s.
Brind Solar Pvt Ltd & Ors.

Section of the Companies Act: Sections 241-242 of the Companies Act, 2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	JATIN KAPADIA	PCS	P-1 & 2	
2.				

ORDER

Learned Advocate Mr. Jatin Kapadia present for Petitioners no. 1 and 2. None present for Respondents.

Petitioner is directed to issue notice to Respondents informing the date of hearing before admission.

List the matter on 23.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 7th day of July, 2017.